NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	For Hearing	397/398	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Others.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. LAKSHMI MENON Petitioner

For C. K. Nandakunar

Law Chambers

9880073412

Counsel for petitioner is present. No representation for respondent. The matter is listed for hearing finally on 20.10.2017 and no adjournment will be given. Counsel for petitioner is directed to file written submissions also.

List it on 20.10.2017.

MEMBER (J)

MEMBER (T)